

DIVISION BENCH
COURT - I

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/91(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS UNITIMESTAR TRADING PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance (via video conferencing/physically)

For ROC, WB

Mr. S.K. Tiwari, Adv.

ORDER

1. Ld. Counsel for the RoC present.
2. Ld. Counsel appearing for ROC, West Bengal seeks extension of time four weeks to make publication in terms of the order dated 26.07.2023. Time is allowed.
3. Post this matter on **11.10.2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**